IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No204

C.P.(IB)/55(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

SABIC Asia Pacific Pte Ltd. **.....Applicant**
V/s
JBF Industries Limited **.....Respondent**

Order delivered on 01/02/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ajay Mehta, Adv. a/w. Mr. Anmol Mehta, Adv.
For the CFM Asset Reconstruction Pvt. Ltd. : Mr. Mihir Thakore, Sr. Adv. a/w. Mr. Masoom Shah, Adv. & Mr. Parth Thummar, Adv.
For the Respondent : Mr. Maulik Nanavati, Adv.

ORDER

Learned Senior Counsel Mr. Thakore for the newly added party respondent no.2 CFM Asset Reconstruction Pvt. Ltd. seeks and is granted 10 days' time to file reply with copy in advance to the applicant.

List on 24.02.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Prakash - Steno